

(d) The supply position will improve further as soon as Barauni Refinery starts functioning fully and normal operation in the three refineries in Assam is resumed.

#### **Bonus to Government Employees**

1981. SHRI SHIV KUMAR SINGH;  
SHRI ARJUN SETHI;  
SHRI OSCAR  
FERNANDESE:

Will the Minister of LABOUR be pleased to state:

(a) whether he had convened a meeting of Members of Parliament on bonus issue;

(b) if so, the details thereof;

(c) whether there is a proposal to grant bonus to all Government/Semi-Government employees;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the time by which Government propose to grant bonus at par with Railways and P&T Staff to all other employees of the Government without any discrimination?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Yes, Sir.

(b) The meeting was held on March 3, 1980. Several suggestions regarding bonus were made by the Members who attended the meeting. Some of the suggestions are as follows:—

(i) Bonus must be accepted as a deferred wage;

(ii) Minimum bonus should be paid to all workers; Section 32 of the Payment of Bonus Act, 1965, should be deleted;

(iii) Payment of any bonus above the minimum should be based on productivity. The quantum or basis of bonus in excess of the minimum

should be left to be decided by collective bargaining;

(iv) The ceiling on maximum bonus should be removed.

(v) The salary limits for payment of bonus should be removed;

(vi) Labour Ministry/Labour Departments should have the power to scrutinise the accounts of companies when employees express doubt about the non-availability of surplus for payment of bonus.

(c) to (e). Various proposals for amendment of the Payment of Bonus Act, 1965, are under consideration. It is the intention of Government to bring forward a comprehensive Bill to December, 1979 is given below:— festival season.

#### **Supply of labour by Visakhapatnam Dock Labour Board**

1982. SHRIMATI GEETA MUKERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Visakhapatnam Dock Labour Board supplied labour to the Food Corporation of India (Port operations, Visakhapatnam) to meet their additional requirement since 1975 to-date;

(b) if not, the reasons for the same;

(c) the total number of Dock Entry passes, permanent and temporary issued to Food Corporation of India (port operations) by the Visakhapatnam Port Trust in 1975; and

(d) the number of total dock entry passes in addition to above issued, month-wise, from July, 1975 to December, 1979 to the Food Corporation of India (port operations) by Visakhapatnam Port Trust?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) No Labour was supplied to Food Corporation of India (Port operations, Visakhapatnam)

by the Visakhapatnam Dock Labour Board since 1975 till date.

(b) No request for such supply of labour from Food Corporation of India was received by the said Dock Labour Board.

(c) 748 permanent passes were issued to Food Corporation of India (Port operations) during 1975.

(d) The number of permanent passes issued during 1976, 1977 and 1978 was 30, 12 and 32, respectively, and no such passes were issued in 1979.

The number of temporary passes issued, month-wise, from July, 1975 to December, 1979 is given below:—

Month	Number of temporary passes issued during				
	1975	1976	1977	1978	1979
January . . . . .	..	..	13	73	24
February . . . . .	..	.	9	..	38
March . . . . .	..	10	41	..	130
April . . . . .	..	1	..	..	139
May . . . . .	..	26	..	..	40
June . . . . .	..	20	71	..	203
July . . . . .	..	75	131	..	23
August . . . . .	..	60	70	..	57
September . . . . .	..	78	7	..	98
October . . . . .	..	3	..	..	23
November . . . . .	..	13	308	..	131
December . . . . .	..	46	22	.	23

**रेलवे फाटक सं. 50ग/(1) पर कोई कर्म-चारी न रखा जाना**

1983. श्री मूल चंद्र डागा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पाली (राजस्थान) जिले के बागरी नगर गांव के रेलवे स्टेशन के फाटक सं. 50ग/(1) के, जिस पर कोई कर्म-चारी नहीं है, चौबीसों घंटे खुले न रहने के कारण बहुत से ग्रामवासियों को बड़ी असुविधा का सामना करना पड़ता है और उन्हें अपनी बैलगाड़ियों, वाहनों आदि के साथ वहां कई-कई घंटे प्रतीक्षा करनी पड़ती है; और

(ख) यदि हां, तो वहां के लोगों की असुविधा को दूर करने के लिए सरकार का तत्काल क्या कदम उठाने का विचार है और यदि नहीं, तो इसके क्या कारण हैं?

रेल मंत्रालय में राज्य मंत्री (श्री सी. के.

जाफर शरीफ) : (क) और (ख) : बागरी नगर स्टेशन के समपार सं. 50 सी पर चौकीदार रहता है और सड़क उपयोगकर्ताओं द्वारा इसका दिन-रात उपयोग किया जा सकता है। दिन के दौरान (7.00 बजे से 19.00 बजे तक), समपार के फाटक आमतौर पर सड़क यातायात के लिए खुले रहते हैं। ये तभी बंद होते हैं जब गाड़ी गुजरनी होती है। रात में जब यातायात कम होता है, फाटक आमतौर पर सड़क यातायात के लिये बंद रहते हैं। इस अवधि के दौरान, मांग करने पर ड्यूटीरत कांटे वाले द्वारा सड़क यातायात के लिए फाटक खोल दिया जाता है जब कभी इस प्रयोजन के लिये सड़क उपयोगकर्ता स्टेशन मास्टर से अनुरोध करते हैं। सड़क उपयोगकर्ताओं से अनावश्यक विलम्ब के संबंध में अभी तक कोई शिकायत प्राप्त नहीं हुई है। लेकिन, समपार पर यह मालूम करने के लिए यातायात की